


**NO.CIVILJUDGE/JMIC/PMJJB/BLP/READER/2021-
OFFICE OF THE CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1st CLASS
-CUM-PMJJB/BILASPUR, HIMACHAL PRADESH.**

Dated Bilaspur, the 20th April, 2021.

OFFICE ORDER.


It is for the information of Advocates, Juveniles, litigants and all concerned that the Juvenile Justice Board, Bilaspur, H.P. now after will host its seatings in the last three working days of the third and forth week of each month. However, the cases which have already been listed for different dates in coming months will be taken as such.


(Nikita Tahim)
Principal Magistrate,
Juvenile Justice Board,
Bilaspur, H.P.

Endst.No.CIVIL JUDGE/JMIC/PMJJB/BLP/READER/2021- Dated 20-04-2021.

Copy forwarded to :

1. The President, District Bar Association, Bilaspur, for information.
2. The Assistant Public Prosecutor, Bilaspur, for information.
3. The Member(s), Juvenile Justice Board, Bilaspur, H.P.
4. Reader of this Court, for compliance.
5. The Assistant Programmer, Computer Branch office of Ld. District & Sessions Judge, with direction to upload this order on the website of District Courts' Bilaspur.
6. The Criminal Ahlmad/JOA of this office for information and necessary compliance.
7. Notice Board of this Court.


(Nikita Tahim)
Principal Magistrate,
Juvenile Justice Board,
Bilaspur, H.P.